

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1226/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES: Next Radio Ltd.
V/s.
JSM Corporation Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
30.	Abduli Shah & Co. Abduli Shah	Advocate	

COMMON ORDER

C.P.NO.1226/I&BC/NCLT/MB/MAH/2017

C.P.NO.1227/I&BC/NCLT/MB/MAH/2017

C.P.NO.1228/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Debtor is present.
2. The name of the IRP is to be proposed.
3. The debtor is seeking time for Settlement.
3. Adjourned to **20th September, 2017.**

sd/-

Bhaskara Pantula Mohan
Member (Judicial)

Dated 23-08-2017

sd/-

M.K. Shrawat
Member (Judicial)